

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 45**  
**CA 414/2018**  
**In**  
**CP 1502/2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **03.04.2024.**

NAME OF THE PARTIES:    ANAND GANGADHAR PURANIK & ORS  
  V/s SHREE DHOOTAPAPESHWAR LTD &  
  ORS

Section 241-242 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Sushant Chavan, Ld. Counsel for the Petitioner present.
2. Ld. Counsel for the Petitioner informs that Petitioner No.1 has since deceased and seeks time to bring on record his legal heirs.
3. List this matter on 25.04.2024.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**